



**ORISSA HIGH COURT****FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
12	BLAPL/0005653/2020	JALADHAR NAYAK VS STATE OF ODISHA	A.K.SAHOO VS	G.UNDYAGIRI /86 /2016 () //
13	BLAPL/0005654/2020	RANJAN BEHERA VS STATE OF ODISHA	SITI KANT MISHRA VS	PHIRINGIA /49 /2020 () //
14	BLAPL/0005655/2020	SEBEYAN SAI VS STATE OF ODISHA	B.R.TRIPATHY VS	CHARMAL /108 /2020 () //
15	BLAPL/0005656/2020	PAMA @ PRAMOD DEHURY VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /85 /2018 () //
16	BLAPL/0005657/2020	KASTURI SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	BADAGADA /129 /2020 () //
17	BLAPL/0005658/2020	RENUBALA PRADHAN VS STATE OF ODISHA	SAMBIT RATH VS	SATYABADI /28 /2020 () //
18	BLAPL/0005659/2020	SARASWATI PARIDA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	AIR FIELD P.S. /122 /2020 () //
19	BLAPL/0005660/2020	PERCHA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /82 /2020 () //
20	BLAPL/0005661/2020	MAHENDRA PATRA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BONAI /31 /2018 () //
21	BLAPL/0005662/2020	DEEPAK KUMAR GOUDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	EOW,BHUBANESWAR /1 /2017 () //
22	BLAPL/0005663/2020	SURESH HULUKA VS STATE OF ODISHA.	AMULYA RATNA PANDA VS	NARAYANPATNA /2 /2020 () //
23	BLAPL/0005664/2020	PAPU @ SANJAY PANI	AMULYA RATNA PANDA	KUAKHIA /5 /2016

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005665/2020	MANUA @ SRINIBASH NANDA	MANAS RANJAN PANDA	BASELI SAHI PS /47 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005666/2020	SIMANCHAL GOUDA	BIBHUDA NANDA MOHAPATRA	BHANJANAGAR /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005667/2020	BHISMDEV NAYAK @ BITAL	S.K.MOHANTA	KARANJIA /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005668/2020	SALAI MAJHI	S.K.MOHANTA	KARANJIA /185 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005669/2020	CHANDAN SARAP	J.K.MISHRA(2)	GOLAMUNDA /81 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005670/2020	BHAGABANA TANDI	JAGABANDHU SAHU	PAIKMAL /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005671/2020	DILLIP ROUT	BISWAJIT PASAYAT	JAJPUR TOWN /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005672/2020	SASHI @ SASHI DHARA MAHALINGA @ MAHAPATRA	ANIL K K HANSAMA	KANTAMAL /140 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005673/2020	GUDU @ SK. WASIF	B.K.SAHOO	LALBAG /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005674/2020	BUDHIA SABAR	RAJENDRA NARAYAN ROUT	GUNUPUR /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005675/2020	SANADA NAIK @ KALU	BIDYALOK MOHAPATRA	ANGUL TOWN /738 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
35	BLAPL/0005676/2020	STATE OF ODISHA D.BOSU VS	S.P.DASH VS	// BHANJANAGAR /402 /2020 ()
36	BLAPL/0005677/2020	STATE OF ODISHA M.RAKESH VS	S.P.DASH VS	// BHANJANAGAR /402 /2020 ()
37	CMP/0000458/2020	STATE OF ODISHA GITANJALI GIRI VS	S.K.NAYAK (2) VS	// // ()
38	CMP/0000459/2020	BANAMALI GIRI PURNA CHANDRA KHUNTIA VS	SAMBEET PATTANAYAK VS	// // ()
39	CONTC/0003374/2020	LAXMIDHAR BISWAL RAJA KISHORE SAHOO VS	ADV VS	// // ()
40	CONTC/0003375/2020	RAGHU G RAJALAXMI MISHRA VS	ADV VS	// // ()
41	CONTC/0003376/2020	CHITRA ARUMUGAM SUBASIS ROUT VS	ADV VS	// // ()
42	CONTC/0003377/2020	ANJAN KUMAR MANIK UMA CHARAN SAHU VS	ADV VS	// // ()
43	CONTC/0003378/2020	SATYABRATA SAHOO BRAHMANANDA SUNA VS	ADV VS	// // ()
44	CONTC/0003379/2020	ARBIND DAKUA SUSMITA SETHY VS	ADV VS	// // ()
45	CONTC/0003380/2020	RANJANA CHOPRA NARENDRA BEHERA VS	ADV VS	// // ()
		RANJANA CHOPRA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
46	CONTC/0003381/2020	HIRANYA SINGH VS RANJANA CHOPRA	ADV VS	// 0 //
47	CONTC/0003382/2020	SATYA PRAKASH TRIPATHY VS DILIP KUMAR SAHOO	SAMARENDRA PATNAIK VS	// 0 //
48	CONTC/0003383/2020	NALINI DIKHIT VS PRADIP KUMAR DASH	ADV VS	// 0 //
49	CONTC/0003384/2020	SACHIDANANDA MOHANTY VS PRADEEP KUMAR JENA	ADV VS	// 0 //
50	CONTC/0003385/2020	SAROJ KUMAR DASH VS PRADEEP KUMAR JENA	ADV VS	// 0 //
51	CONTC/0003386/2020	ARABINDA SAHOO VS PRADEEP KUMAR JENA	ADV VS	// 0 //
52	CONTC/0003387/2020	RAJENDRA KUMAR NAIK VS PRADEEP KUMAR JENA	ADV VS	// 0 //
53	CONTC/0003388/2020	RADHAKANTA BEHERA VS PRADEEP KUMAR JENA	ADV VS	// 0 //
54	CONTC/0003389/2020	LALMOHAN BARKHANDIA VS PRADEEP KUMAR JENA	ADV VS	// 0 //
55	CONTC/0003390/2020	BRAJA KISHORE ROUT VS PRADEEP KUMAR JENA	ADV VS	// 0 //
56	CONTC/0003391/2020	JALADHAR ROUT VS PRADEEP KUMAR JENA	ADV VS	// 0 //
57	CONTC/0003392/2020	TRILOCHAN MOHANTY	ADV	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
58	CONTC/0003393/2020	PRADEEP KUMAR JENA UMESH CHANDRA MAHANTA	ADV	//
		VS	VS	()
59	CONTC/0003394/2020	PRADEEP KUMAR JENA PRAMOD KUMAR PATI	SAPAN KUMAR PAL	//
		VS	VS	()
60	CONTC/0003395/2020	ANU GARG MIHIR KUMAR LENKA	ADV	//
		VS	VS	()
61	CONTC/0003396/2020	BIRANCHI NARAYAN MOHANTY KARIM KHAN	SANJAY KUMAR MISHRA	//
		VS	VS	()
62	CRLMC/0001262/2020	HEMANTA SHARMA CHINMAYA BEHERA	DEEPAK KUMAR DAS	//
		VS	VS	( )
63	CRLMC/0001263/2020	STATE OF ODISHA RABINDRANATH OJHA	SIDHESWAR MOHANTY	//
		VS	VS	( )
64	CRLMC/0001264/2020	STATE OF ODISHA(VIG.) HEMANTA KUMAR DAS	SIDHESWAR MOHANTY	//
		VS	VS	( )
65	CRLMC/0001265/2020	STATE OF ODISHA(VIG.) TARINI BISOYI	SIDHESWAR MOHANTY	//
		VS	VS	( )
66	CRLMC/0001266/2020	STATE OF ODISHA(VIG.) MANOJ KUMAR DASH	SIDHESWAR MOHANTY	//
		VS	VS	( )
67	CRLMC/0001267/2020	STATE OF ODISHA(VIG.) NARASINGHA MISHRA	SAROJ KUMAR PADHY	//
		VS	VS	( )
68	CRLMP/0000876/2020	STATE OF ODISHA CHITTARANJAN PATTANAYAK	SANGRAM RATH	//
		VS	VS	( )

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CRLMP/0000877/2020	THE STATE OF ODISHA SANJURANI PATRA VS	R.N.MOHANTY VS	// / /0 ()
70	CRLMP/0000878/2020	STATE OF ODISHA LILIBALA BEHERA @ LILI BEHERA VS	BHABANI PRASAD SAMAL VS	// / /0 ()
71	CRLMP/0000879/2020	STATE OF ODISHA BAPI @ DEBASISH BHOI @ NAIK VS	SATYABRATA MOHANTY VS	// / /0 ()
72	CRLMP/0000880/2020	STATE OF ODISHA KALU CHARAN NAYAK VS	R.N.MOHANTY VS	// / /0 ()
73	CRLMP/0000881/2020	STATE OF ODISHA SUKANTA KUMAR BHOI VS	R.N.MOHANTY VS	// / /0 ()
74	CRLMP/0000882/2020	STATE OF ODISHA CHAITANYA PRADHAN VS	R.N.MOHANTY VS	// / /0 ()
75	CRLMP/0000883/2020	STATE OF ODISHA MAGI MOHAPATRA VS	SURYA NARAYAN MISHRA VS	// / /0 ()
76	CRLMP/0000884/2020	INSPECTOR-IN-CHARGE, JODAPADAR POLICE STATION DEBENDRA NATH PRADHAN VS	NIRANJAN LENKA VS	// / /0 ()
77	CRLMP/0000885/2020	STATE OF ODISHA ANITA NAYAK VS	A.PATTANAİK VS	// / /0 ()
78	CRLMP/0000886/2020	STATE OF ODISHA SANTOSH KUMAR NAYAK @ SANTA NAIK VS	A.PATTANAİK VS	// / /0 ()
79	CRLMP/0000887/2020	STATE OF ODISHA SANGITA PRADHAN VS	BIKASH KUMAR ROUSTRAY VS	// / /0 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
80	CRLREV/0000351/2020	SUBAL KUMAR PANDA VS MEGHADEEPTI MIMANSITA MOHAPATRA	BHAGABAT PRASAD RATH VS	//0 0 //
81	MACA/0000589/2020	SANTANU DASH VS BASUDEV PANDA	KARUNA KAR DAS VS	// 0 //
82	RVWPET/0000264/2020	UNION OF INDIA VS ASHIQUZZAMAN	PRATEEK TUSHAR MOHANTY VS	// 0 //
83	RVWPET/0000265/2020	UNION OF INDIA VS SANDEEP YADAV@YADAV SANDEEP G.M.	PRATEEK TUSHAR MOHANTY VS	// 0 //
84	TRP(C)/0000132/2020	JAMILA BIBI VS KAUSAL KHAN	PABITRA KUMAR NAYAK VS	// 0 //
85	WP(C)/0020078/2020	SRI SRI DADHIBABAN MAHAPRABHU BIJE VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
86	WP(C)/0020079/2020	OM MAA MANGALA SHG VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
87	WP(C)/0020080/2020	MINATI PATTNAIK VS STATE OF ODISHA	BIBHUNANDA MAHAPATRA VS	// 0 //
88	WP(C)/0020081/2020	M/S.RADHA GOVINDO ROY JEWELLERS VS COMMISSIONER OF COMMERCIAL TAXES	TUSAR KANTI SATAPATHY VS	// 0 //
89	WP(C)/0020082/2020	BRAJAKISHORE JENA VS STATE OF ODISHA	PRAVAKAR BEHERA VS	// 0 //
90	WP(C)/0020083/2020	RAGHUNATH SAHU VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
91	WP(C)/0020084/2020	SARAT KUMAR PARIDA	BISWAJIT JENA	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0020085/2020	UPENDRA KANUNGO	AMIYA KUMAR BEURA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0020086/2020	ST.GREGORIOUS TRUST	DAMODAR PATI	//
		VS	VS	0
		CHIEF COMMISSIONER OF INCOME TAX		//
94	WP(C)/0020087/2020	ST. GREGORIOUS TRUST	DAMODAR PATI	//
		VS	VS	0
		CHIEF COMMISSIONER OF INCOME TAX		//
95	WP(C)/0020088/2020	PRAGATI PUBLIC SCHOOL,ROURKELA	DAMODAR PATI	//
		VS	VS	0
		COMMISSIONER OF INCOME TAX, SAMBALPUR		//
96	WP(C)/0020089/2020	SUDHIR MUNDA	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0020090/2020	VIJAY KUMAR GUPTA	SOURAV TIBREWAL	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0020091/2020	PRAVAKAR MISHRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0020092/2020	BIKASH KUMAR DHAL	BIJAYA KUMAR RAGADA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0020093/2020	JITENDRA KUMAR SAHOO	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0020094/2020	BASUDEB RATHA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0020095/2020	DEEPANJALI BADI@DEEPANJALI JAYPURIA	AMITABH PRADHAN	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
103	WP(C)/0020096/2020	STATE OF ODISHA DINABANDHU SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
104	WP(C)/0020097/2020	STATE OF ODISHA PURNA CHNADRA KANDI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
105	WP(C)/0020098/2020	STATE OF ODISHA BIKRAM KESHARI NAYAK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
106	WP(C)/0020099/2020	STATE OF ODISHA SUJAYA KUMAR PAIKARA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
107	WP(C)/0020100/2020	STATE OF ODISHA BISWARANJAN PANDA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
108	WP(C)/0020101/2020	STATE OF ODISHA SUKANTA KUMAR NAYAK @ SUKANTA NAYAK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
109	WP(C)/0020102/2020	STATE OF ODISHA BHAKTARANJAN MISHRA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
110	WP(C)/0020103/2020	STATE OF ODISHA DR.SUBBRAT MOHANTY VS	B.K.NAYAK VS	// // 0
111	WP(C)/0020104/2020	STATE OF ODISHA MAKAR KETAN SAHOO VS	MANOJ KUMAR MOHANTY VS	// // 0
112	WP(C)/0020105/2020	STATE OF ODISHA M/S. ABS ENGINEERING AND DEVELOPERS VS	BHABANI PRASAD SAMAL VS	// // 0
113	WP(C)/0020106/2020	THE ODISHA CONSTRUCTION CORPORATION LTD. KUSUMA SAHU VS	SUSHANTA KUMAR JOSHI VS	// // 0
		DIRECTOR (R AND R) AND EX OFFICIO ADDITIONAL SECRETARY TO GOVT DEPTT.		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	WP(C)/0020107/2020	KRUTIBAS PATTANAYAK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
115	WP(C)/0020108/2020	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
116	WP(C)/0020109/2020	ABHIRAM SAMAL VS INDIAN BANK	PRNOY MOHANTY VS	// 0 //
117	WP(C)/0020110/2020	BIDHAN CHANDA PARIDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
118	WP(C)/0020111/2020	PANKAJINI SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
119	WP(C)/0020112/2020	JASMINE PATTNAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
120	WP(C)/0020113/2020	BIMALENDU PRADHAN VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
121	WP(C)/0020114/2020	JANMEJAYA PANDA VS COMMISSIONER-CUM-SECRETARY TO GOVT.	K.K.SWAIN VS	// 0 //
122	WP(C)/0020115/2020	LABANGALATA NAYAK VS COLLECTOR-CUM-DISTRICT MAGISTRATE, CUTTACK	MANAS RANJAN DHAL VS	// 0 //
123	WP(C)/0020116/2020	SAI SRISTI RESIDENTIAL SCIENCE AND COMMERCIAL VS STATE OF ODISHA	CHANDRANISHRA VS	// 0 //
124	WP(C)/0020117/2020	PRASANT KUMAR PRADHAN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
125	WP(C)/0020118/2020	LILIMA SEN	RAMA CHANDRA JENA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0020119/2020	SANJAY KUMAR KULIA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0020120/2020	GOLAK BIHARI MOHAPATRA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0020121/2020	RATIKANTA MOHANTA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0020122/2020	ODISHA GRAMYA BANK, BIDANASI BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		THE SOIL CONSERVATION OFFICER-CUM-DDO, CUTTACK		//
130	WP(C)/0020123/2020	SANDHYARANI BEHERA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0020124/2020	ANUJ KUMAR HUI	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0020125/2020	ODISHA GRAMYA BANK, BIDANASI BRANCHAUROVINDA MOHANTY		//
		VS	VS	0
		THR DRAWING AND DISBURSING OFFICER-CUM-DDO, HPT		//
133	WP(C)/0020126/2020	MAHESWAR GHOSH	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0020127/2020	ODISHA GRAMYA BANK, BIDANASI BRANCHAURIVINDA MOHANTY		//
		VS	VS	0
		THE CONSERVATOR OF FOREST, CUTTACK		//
135	WP(C)/0020128/2020	KAJALBALA GIRI	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0020129/2020	BIJAY KUMAR DAS	RAMA CHANDRA JENA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0020130/2020	STATE OF ODISHA ODISHA GRAMYA BANK, BIDANASI BRANCH AUROVINDA MOHANTY VS	VS	// // 0
138	WP(C)/0020131/2020	THE SETTLEMENT OFFICER-CUM-DDO BHABASHANKAR NAYAK VS	RAMA CHANDRA JENA VS	// // 0
139	WP(C)/0020132/2020	STATE OF ODISHA ODISHA GRAMYA BANK VS	AUROVINDA MOHANTY VS	// // 0
140	WP(C)/0020133/2020	THE COMMANDING OFFICER-CUM-DDO KAMALA CHOUDHURY VS	SANJEEB KU.CHOUDHURY VS	// // 0
141	WP(C)/0020134/2020	UNION OF INDIA GANJAM DISTRICT OTHOPADECIALY HANDICAPPED WELFARE ASSOCIATION VS	KAMPADEB WELFARE ASSOCIATION VS	// // 0
142	WP(C)/0020135/2020	STATE OF ODISHA SHIVASHAKTI PUJAK SAMAJ VS	LAXMIDHAR PANGARI VS	// // 0
143	WP(C)/0020136/2020	CHIEF SECRETARY AND CHIEF DEVELOPMENT COMMISSIONER GENERAL ADMINISTRATIVE DEPTT. AUROBINDO YOGA MANDIR VS	SAROJ KUMAR PADHY VS	// // 0
144	WP(C)/0020137/2020	STATE OF ODISHA KALYANI PATTANAIAK VS	R.ACHARY VS	// // 0
145	WP(C)/0020138/2020	STATE OF ODISHA BRAHMANANDA PRADHAN VS	SANJIB MOHANTY VS	// // 0
146	WP(C)/0020139/2020	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY PRASANTA KUMAR BEHERA VS	SABYASACHI MISHRA VS	// // 0
147	WP(C)/0020140/2020	STATE OF ODISHA BHARAT CHANDRA BEHERA VS	SABYASACHI MISHRA VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0020141/2020	SASHIPRAVA SAHOO VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE	Braja Mohan Sarangi VS	// 0 //
149	WP(C)/0020142/2020	ACHYUTANANDA SWAIN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
150	WP(C)/0020143/2020	BANTI KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0 //
151	WP(C)/0020144/2020	UDAYANATH DEHURY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
152	WP(C)/0020145/2020	HAREKRUSHNA PANJA VS REGIONAL MANAGER, RESERVE BANK OF INDIA	Braja Mohan Sarangi VS	// 0 //
153	WP(C)/0020146/2020	DURYODHAN PANY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
154	WP(C)/0020147/2020	SURESH CHANDRA JENA VS THE STATE OF ODISHA	SAROJ KUMAR SWAIN VS	// 0 //
155	WP(C)/0020148/2020	ASHIS RANJAN PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
156	WP(C)/0020149/2020	PUSPALATA PALAI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
157	WP(C)/0020150/2020	ABHISEK PANDA VS REGIONAL MANAGER, RESERVE BANK OF INDIA	Braja Mohan Sarangi VS	// 0 //
158	WP(C)/0020151/2020	DR.TRAILOKYA PRASAD MAHAPATRA VS STATE OF ODISHA	ADITYA PARIDA VS	// 0 //
159	WP(C)/0020152/2020	SWAPNESWAR PRADHAN	SABYASACHI MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0020153/2020	PRASANTA KUMAR PATRA	SUBIR PALIT	//
		VS	VS	0
		STATE INFORMATION COMMISSION		//
161	WP(C)/0020154/2020	M/S. R.K.STONE CRUSHER	ANUPAM DASH	//
		VS	VS	0
		COLLECTOR, DHENKANAL		//
162	WP(C)/0020155/2020	KRUSHNA CHANDRA NAIK	DR.SUJATA DAS	//
		VS	VS	0
		GAYATRI DUTTA		//
163	WP(C)/0020156/2020	ASHOK JUANGA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0020157/2020	DR.ACHYUTANANDA ACHARYA	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE INFORMATION COMMISSION		//
165	WP(C)/0020158/2020	BINOD KUMAR SAHU	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0020159/2020	RAGHUNATH PALEI	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		PRINCIPAL SECRETARY, GOVT. OF ODISHA		//
167	WP(C)/0020160/2020	BHASKAR CHANDRA MAHAPATRA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0020161/2020	THE SAMBALPURI BASTRALAYA HANDLOOM	MURGA PRASAD NANDA	//
		VS	VS	0
		THE CGIT CUM LABOUR COURT CUM EPF		//
169	WP(C)/0020162/2020	SUMANTA KUMAR BEHERA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0020163/2020	ROMATH KUMAR SWAIN	N.AYUSH KULRAJ	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0020164/2020	STATE OF ODISHA PRASANTA KUMAR SAHU VS	SABYASACHI MISHRA VS	// // 0
172	WP(C)/0020165/2020	STATE OF ODISHA BIJAY KUMAR PANDA VS	SABYASACHI MISHRA VS	// // 0
173	WP(C)/0020166/2020	STATE OF ODISHA PRAKASH CHANDRA DASH VS	SABYASACHI MISHRA VS	// // 0
174	WP(C)/0020167/2020	STATE OF ODISHA MANOJ KUMAR TIWARI VS	RAJIV KU. MAHANTA VS	// // 0
175	WP(C)/0020168/2020	STATE OF ODISHA RENUBALA SINGH VS	TRILOCHAN BARIK VS	// // 0
176	WP(C)/0020169/2020	STATE OF ODISHA ALOK MISHRA VS	SABYASACHI MISHRA VS	// // 0
177	WP(C)/0020170/2020	STATE OF ODISHA ANANTHA KUMAR PARIDA VS	SABYASACHI MISHRA VS	// // 0
178	WP(C)/0020171/2020	STATE OF ODISHA PURUSOTTAM BINDHANI VS	J.K.MISHRA..2 VS	// // 0
179	WP(C)/0020172/2020	UCO BANK BALASORE PADMA CHARAN DALABEHERA VS	SABYASACHI MISHRA VS	// // 0
180	WP(C)/0020173/2020	STATE OF ODISHA KISHORE CHANDRA JENA VS	SABYASACHI MISHRA VS	// // 0
181	WP(C)/0020174/2020	STATE OF ODISHA ASHOK KUMAR MISHRA VS	UMAKANT SAHOO VS	// // 0
		STATE OF ODISHA		//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0020175/2020	PUSPA SAHU VS PRAFULLA SAHU	J.K.MISHRA..2 VS	// 0 //
183	WP(C)/0020176/2020	RENUBALA MAHAPATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
184	WP(C)/0020177/2020	SHIBA PRASAD PATSANI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
185	WP(C)/0020178/2020	PRATAP KUMAR NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
186	WP(C)/0020179/2020	SARBESWAR SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
187	WP(C)/0020180/2020	DOLAMANI SAHU VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
188	WP(C)/0020181/2020	BABULAL SAMAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
189	WP(C)/0020182/2020	SASMITA MAHAPATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
190	WP(C)/0020183/2020	BASANTA KUMR KANHAR VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
191	WP(C)/0020184/2020	UNION OF INDIA VS SURENDRA SINGH BISHT	DEBENDRA KUMAR SAHOO.1 VS	// 0 //
192	WP(C)/0020185/2020	ABHIMANYU PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
193	WP(C)/0020186/2020	NARENDRA PRASAD BEHERA	D.P.MOHANTY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
194	WP(C)/0020187/2020	UMAKANTA BEHERA BANAMBER MOHARANA	SABYASACHI MISHRA	//
		VS	VS	0
195	WP(C)/0020188/2020	STATE OF ODISHA SUBODHA KUMAR SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
196	WP(C)/0020189/2020	STATE OF ODISHA CHAKRADHAR ROUT	A.PATTANAIK	//
		VS	VS	0
197	WP(C)/0020190/2020	STATE OF ODISHA SUDAM PRADHAN	SABYASACHI MISHRA	//
		VS	VS	0
198	WP(C)/0020191/2020	STATE OF ODISHA PARAMESWAR MAHAPATRA	SABYASACHI MISHRA	//
		VS	VS	0
199	WP(C)/0020192/2020	STATE OF ODISHA SANDHYA RANI NANDA	JYOTIRMAYA GUPTA	//
		VS	VS	0
200	WP(C)/0020193/2020	STATE OF ODISHA BIJAYA KUMAR NAYAK	SABYASACHI MISHRA	//
		VS	VS	0
201	WP(C)/0020194/2020	STATE OF ODISHA PRAVASINI GOUDA	SANJIB MOHANTY	//
		VS	VS	0
202	WP(C)/0020195/2020	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BASANTA KUMAR BEHERA	SABYASACHI MISHRA	//
		VS	VS	0
203	WP(C)/0020196/2020	STATE OF ODISHA NIRANJAN PATRA	RANJIT SAMAL	//
		VS	VS	0
204	WP(C)/0020197/2020	STATE OF ODISHA BIDESINI PATI	SABYASACHI MISHRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0020198/2020	STATE OF ODISHA CHANDRAMANI PATEL VS	RANJIT SAMAL VS	// // 0
206	WP(C)/0020199/2020	STATE OF ODISHA SARBESWAR PRADHAN VS	SANJIB MOHANTY VS	// // 0
207	WP(C)/0020200/2020	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SHYAM SUNDAR ROUT VS	SABYASACHI MISHRA VS	// // 0
208	WP(C)/0020201/2020	STATE OF ODISHA DILLIP KUMAR NAIK VS	RANJIT SAMAL VS	// // 0
209	WP(C)/0020202/2020	STATE OF ODISHA RAMA CHANDRA GHADEI VS	RANJIT SAMAL VS	// // 0
210	WP(C)/0020203/2020	STATE OF ODISHA TARANGINI ROUT VS	RANJIT SAMAL VS	// // 0
211	WP(C)/0020204/2020	STATE OF ODISHA TUSAR NAYAK VS	SANJIB MOHANTY VS	// // 0
212	WP(C)/0020205/2020	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BHIMSEN HARIJAN VS	RANJIT SAMAL VS	// // 0
213	WP(C)/0020206/2020	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	RANJIT SAMAL VS	// // 0
214	WP(C)/0020207/2020	STATE OF ODISHA BALARAM PUROHIT VS	RANJIT SAMAL VS	// // 0
215	WP(C)/0020208/2020	STATE OF ORISSA JAYANTA KUMAR DWIBEDY VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0020209/2020	NIRAKAR JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	WP(C)/0020210/2020	KISHORI BAG VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
218	WP(C)/0020211/2020	M.GANESH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
219	WP(C)/0020212/2020	PANKAJA KUMAR JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
220	WP(C)/0020213/2020	ANANDINI HOTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
221	WP(C)/0020214/2020	ALEKHA CHARAN JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
222	WP(C)/0020215/2020	RASHMISUTA DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
223	WP(C)/0020216/2020	KANCHAN DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
224	WP(C)/0020217/2020	JAGABANDHU BAG VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
225	WP(C)/0020218/2020	SADASIVA MAHAPATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
226	WP(C)/0020219/2020	SURAIYA SULTANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
227	WP(C)/0020220/2020	DR.BIBHU BHUSAN SAHOO	RANJIT SAMAL	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0020221/2020	SUDHANSU SEKHAR PANDA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0020222/2020	M/S. DIAMOND GRAPHITE INDUSTRIES PVT.	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0020223/2020	JOGINDRA PANDA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0020224/2020	JANAKIBALLABHA JHANKAR	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0020225/2020	RASMITA TARIA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0020226/2020	M/S. DIAMOND AND GRAPHITE INDUSTRIES	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0020227/2020	PRASANTA KU.PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0020228/2020	KAMBHU PADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0020229/2020	LAL SINGH	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0020230/2020	DUKHANASAN SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0020231/2020	PRADEEP KUMAR MAJHI	SHASHI BHUSAN JENA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0020232/2020	STATE OF ODISHA LEELAMAYEE PATTNAIK VS	RANJIT SAMAL VS	// // 0
240	WP(C)/0020233/2020	STATE OF ODISHA RUDRA MOHAN SATPATHY VS	SAMARENDRA BAHADUR VS	// // 0
241	WP(C)/0020234/2020	STATE OF ODISHA M/S. ANUPAM INDUSTRIES LTD. VS	ANUPAM DWIVEDI VS	// // 0
242	WP(C)/0020235/2020	STATE OF ODISHA PRABHABATI BEHERA VS	PRADEEP KUMAR DAS VS	// // 0
243	WP(C)/0020236/2020	STATE OF ODISHA DHARANIDHAR JENA VS	PRASANTA KUMAR JENA VS	// // 0
244	WP(C)/0020237/2020	STATE OF ODISHA MANORANJAN PANDA VS	PRASANTA KUMAR JENA VS	// // 0
245	WP(C)/0020238/2020	STATE OF ODISHA SANJIT KUMAR DEO VS	NISHIKANTA MISHRA VS	// // 0
246	WP(C)/0020239/2020	STATE OF ODISHA JANMEJAYA MOHANTY VS	ANANTA NARAYAN PATTANAYAK VS	// // 0
247	WP(C)/0020240/2020	THE SECRETARY CUTTACK CENTRAL COOPERATIVE BANK LIMITED SITARAM GOUDA VS	PRADIPTA VARMA VS	// // 0
248	WP(C)/0020241/2020	THE CHIEF GENERAL MANAGER JOGENDRA SINGH VS	S.N.SHARMA VS	// // 0
249	WP(C)/0020242/2020	MAHANADI COAL FIELDS LTD. JANMEJAYA SWAIN VS	PRASANTA KUMAR SATAPATHY VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0020243/2020	SIBENDRA KUMAR HATI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
251	WP(C)/0020244/2020	GOVINDA CHARAN MOHARANA VS UNION OF INDIA	SUDARSAN BEHERA VS	// 0 //
252	WP(C)/0020245/2020	SASMITA NAYAK VS STATE OF ODISHA	A.PATTANAİK VS	// 0 //
253	WP(C)/0020246/2020	RAMESH CHANDRA MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
254	WP(C)/0020247/2020	SANTOSH KUMAR MAHANTA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
255	WP(C)/0020248/2020	RAMESH CHANDRA PADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
256	WP(C)/0020249/2020	BRAJA MOHAN HIGHER SECONDARY SCHOOPRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	VS	// 0 //
257	WP(C)/0020250/2020	BHAGABAT MOHANTY VS THE STATE OF ODISHA	SARAT CHANDRA PADHI VS	// 0 //
258	WP(C)/0020251/2020	ANIRUDHA JENA VS THE STATE OF ODISHA	CHITTARANJAN PATTNÄİK VS	// 0 //
259	WP(C)/0020252/2020	KARTIK PANIGRAHI VS THE STATE OF ODISHA	CHITTARANJAN PATTNÄİK VS	// 0 //
260	WP(C)/0020253/2020	DEBENDRA KUMAR PANI VS THE STATE OF ODISHA	SARAT CH.PADHI VS	// 0 //
261	WP(C)/0020254/2020	BIJAYANANDA PATTANAYAK	SARAT CH.PADHI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		THE STATE OF ODISHA		//
262	WP(C)/0020255/2020	HARISH CHANDRA BARIK	SARAT CH.PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0020256/2020	TAPAN KUMAR BHANJA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
264	WP(C)/0020257/2020	MADHUSUDAN BARIK	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
265	WP(C)/0020258/2020	BABAJI CHARAN BISWAL	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
266	WP(C)/0020259/2020	BHAGABAN BISWAL	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
267	WP(C)/0020260/2020	PANDA TUDU	M/S. ASHOK KUMAR MOHAPATRA 1	//
		VS	VS	0
		SORO MUNICIPALITY		//
268	WP(C)/0020261/2020	AKSHAYA KUMAR PRADHAN	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
269	WP(C)/0020262/2020	NARAYAN PATRA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
270	WP(C)/0020263/2020	KARUNAKAR PATRA	SARAT CHANDRA PADHI	//
		VS	VS	0
		THE STATE OF ODISHA		//
271	WP(C)/0020264/2020	PRADIP KUMAR MAHANA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		THE STATE OF ODISHA		//
272	WP(C)/0020265/2020	KRUPASINDHU NAYAK	SARAT CH.PADHI	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0020266/2020	THE STATE OF ODISHA PITAMBAR PANDA VS	SARAT CH.PADHI VS	// // 0
274	WP(C)/0020267/2020	THE STATE OF ODISHA HARIBASH DASH VS	SARAT CH.PADHI VS	// // 0
275	WP(C)/0020268/2020	THE STATE OF ODISHA RAMARANJAN JENA VS	SARAT CHANDRA PADHI VS	// // 0
276	WP(C)/0020269/2020	STATE OF ODISHA BATAKRUSHNA KABI VS	CHITTARANJAN PATTNAIK VS	// // 0
277	WP(C)/0020270/2020	THE STATE OF ODISHA SUNIL KUMAR BHUYAN VS	CHITTARANJAN PATTNAIK VS	// // 0
278	WP(C)/0020271/2020	THE STATE OF ODISHA ANANTA PRASAD NAYAK VS	SARAT CHANDRA PADHI VS	// // 0
279	WP(C)/0020272/2020	THE STATE OF ODISHA DIBAKAR DAS VS	CHITTARANJAN PATTNAIK VS	// // 0
280	WP(C)/0020273/2020	THE STATE OF ODISHA GOPAL CHANDRA JENA VS	SARAT CHANDRA PADHI VS	// // 0
281	WP(C)/0020274/2020	THE STATE OF ODISHA PRATAP KUMAR DEY VS	CHITTARANJAN PATTNAIK VS	// // 0
282	WP(C)/0020275/2020	THE STATE OF ODISHA RAMESH CHANDRA KAR VS	CHITTARANJAN PATTNAIK VS	// // 0
283	WP(C)/0020276/2020	THE STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// // 0 //

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0020277/2020	RAKHAL KRUSHNA JENA VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
285	WP(C)/0020278/2020	PRAVAKAR PANDA VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
286	WP(C)/0020279/2020	MADHUSUDAN MOHANTY VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
287	WP(C)/0020280/2020	BANSHIDHAR PARIDA VS THE STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
288	WP(C)/0020281/2020	CHHABILA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
289	WP(C)/0020282/2020	PRASANTA KUMAR DASH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
290	WPCRL/0000078/2020	SASMITA PATRA VS STATE OF ORISSA	VIVEKANANDA JENA VS	//0 0 //
291	ABLAPL/0009682/2020	ALOK BEHERA @ NALINI BEHERA VS STATE OF ODISHA	P.R.SINGH VS	PATTAMUNDAI /276 /2020 0 //
292	ABLAPL/0009683/2020	SHEIKH SAGIR VS STATE OF ODISHA	B.B.ROUTRAY VS	BARGARH /301 /2020 0 //
293	ABLAPL/0009684/2020	LOKNATH LENKA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MALGODOWN /147 /2020 0 //
294	ABLAPL/0009685/2020	BULU BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /361 /2020 0 //
295	ABLAPL/0009686/2020	PURANDAR MAHAKUD	SATYA RANJAN MULIA	ATHAMALLIK /84 /2020

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0009687/2020	RABI NARAYANA MAHAKUD@BABU	SATYA RANJAN MULIA	CHOUDWAR /361 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0009688/2020	BHIRU@ SUSANTA DAS	RANJAN KUMAR PRADHAN	PURI SADAR /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0009689/2020	JYTIRMA YEE LENKA	RANJAN KUMAR PRADHAN	PURI SADAR /287 /2019
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0009690/2020	JAGATJIBAN MOHANTY@LIPU@SIPU	GYANENDRA KUMAR TRIPATHY	NAYAPALLI P.S. /298 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0009691/2020	SWARIA @ SARASWATI SWAIN	DEEPAK KUMAR SAHOO	MARSHAGHAI /190 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0009692/2020	BASANT KUMAR SWAIN @ BASU SWAIN	B.N.NAYAK	GOP /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0009693/2020	AKSHAYA @ AKSHYA KUMAR PRADHAN	ARIJEET MISHRA	ANGUL TOWN /952 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0009694/2020	KABITA MANGARAJ	SARAT KUMAR JENA	JANKIA P.S. /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0009695/2020	BIBHUTI BEHERA	K.P.MOHANTY	DELANGA /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0009696/2020	RAMESH SWAIN	DEEPAK KUMAR SAHOO	MARSHAGHAI /190 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0009697/2020	AVINASH SAKTI PRASAD SAHOO	P.R.CHHATOI	TOMANDO /99 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0009698/2020	STATE OF ODISHA PABITRA ROUT @ PABI VS	P.R.CHHATOI VS	// MANCHESWAR P.S. /206 /2020 ()
308	ABLAPL/0009699/2020	STATE OF ODISHA SANJUKTA SWAIN VS	DEEPAK KUMAR SAHOO VS	// MARSHAGHAI /190 /2020 ()
309	ABLAPL/0009700/2020	STATE OF ODISHA PRAKASH MISHRA @ PRAKASH CHANDRA MISHRA VS	SHRUTI SARATHI NAYAK VS	// DHAMNAGAR /162 /2020 ()
310	ABLAPL/0009701/2020	STATE OF ODISHA DWARIKANATH MISHRA VS	MD.G.MADANI VS	// DHAMNAGAR /163 /2020 ()
311	ABLAPL/0009702/2020	STATE OF ODISHA RAMESH KUMAR MOHANTY VS	DEEPAK KUMAR SAHOO VS	// MARSHAGHAI /188 /2020 ()
312	ABLAPL/0009703/2020	STATE OF ODISHA UDHAB BEHERA VS	JAYAKRISHNA MOHAPATRA VS	// KAPTIPADA /179 /2020 ()
313	ABLAPL/0009704/2020	STATE OF ODISHA JUMA SHEK @ SEIKH VS	MOHENDRA KUMAR MOHAPATRO VS	// NAYAPALLI P.S. /241 /2020 ()
314	ABLAPL/0009705/2020	STATE OF ODISHA JUMA SHEK @ SEIKH VS	MOHENDRA KUMAR MOHAPATRO VS	// NAYAPALLI P.S. /242 /2020 ()
315	ABLAPL/0009706/2020	STATE OF ODISHA RABINDRA DUTTA VS	JAYAKRISHNA MOHAPATRA VS	// //0 ()
316	ABLAPL/0009707/2020	STATE OF ODISHA BALARAM KHUNTIA VS	DEEPAK KUMAR SAHOO VS	// RAJNAGAR /68 /2020 ()
317	ABLAPL/0009708/2020	STATE OF ODISHA RAJESH SAHOO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /139 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	ABLAPL/0009709/2020	SK. UMAR FARUK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /26 /2020 () //
319	ABLAPL/0009710/2020	SARAT ROUT VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	Tantiapal Marine /44 /2020 () //
320	ABLAPL/0009711/2020	DHANPATI BARIHA VS STATE OF ODISHA	B.B.ROUTRAY VS	MELCHHAMUNDA /123 /2020 () //
321	ABLAPL/0009712/2020	NITAI @ NITYA NANDA PRADHAN VS STATE OF ODISHA	DEBASIS BISWAL VS	ERASAMA /23 /2020 () //
322	ABLAPL/0009713/2020	DHANESWAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MAHAKALPARA /90 /2020 () //
323	ABLAPL/0009714/2020	RABI NAIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BIKRAMPUR FCI /102 /2020 () //
324	ABLAPL/0009715/2020	MINATI PANDA VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	BHADRAK RURAL /478 /2020 () //
325	ABLAPL/0009716/2020	OKILA BEHERA VS STATE OF ODISHA	R.N.MOHANTY VS	JODAPADAR /48 /2020 () //
326	ABLAPL/0009717/2020	MANTU DIGAL @ BIBEK DIGAL VS STATE OF ODISHA	SITIKANT MISHRA VS	BALLIGUDA /110 /2020 () //
327	ABLAPL/0009718/2020	SASMITA MOHANTY@PRATIMA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	NAYAPALLI P.S. /298 /2020 () //
328	ABLAPL/0009719/2020	ANAM SETHI VS STATE OF ODISHA	P.K.MAHARAJ VS	KHANDAPARA /196 /2020 () //
329	ABLAPL/0009720/2020	JAYADEB BEHERA @ JANAKA BEHERA	P.K.MAHARAJ	KHANDAPARA /167 /2019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0009721/2020	STATE OF ODISHA KISHORE CHANDRA NAIK	SESHADEV DASH	// GOLAMUNDA /110 /2020
		VS	VS	()
331	ABLAPL/0009722/2020	STATE OF ODISHA AKSHYA KUMAR NAYAK	DHARMENDRA SETHY	// OUPADA /56 /2020
		VS	VS	()
332	ABLAPL/0009723/2020	STATE OF ODISHA JAYAMANGAL GUKHURA	DHIRENDRA KUMAR MOHAPATRA	// BHASMA /52 /2020
		VS	VS	()
333	ABLAPL/0009724/2020	STATE OF ODISHA PRASANA KUMAR BAL	DURGA PRASAD DHAL	// RAJNAGAR /186 /2020
		VS	VS	()
334	ABLAPL/0009725/2020	STATE OF ODISHA MAHENDRA SWAIN	PRATAP CHANDRA MISHRA	// JEYPORE TOWN /178 /2020
		VS	VS	()
335	ABLAPL/0009726/2020	STATE OF ODISHA SANTOSH KUMAR NAIK	SUBHENDU KUMAR DAS	// / /0
		VS	VS	()
336	ABLAPL/0009727/2020	STATE OF ODISHA, REPRESENTED THROUGH SUPERINTENDENT OF POLICE PREMANANDA NAYAK @ APPANA	CN.R.DHAL	// PIPLI /230 /2020
		VS	VS	()
337	ABLAPL/0009728/2020	STATE OF ODISHA SK. ANSAR ALI	K.R.PATTNAIK	// TIRTOL /212 /2020
		VS	VS	()
338	ABLAPL/0009729/2020	STATE OF ODISHA SK. SADAM	SURYAKANTA DWIBEDI	// KARANJIA /130 /2020
		VS	VS	()
339	ABLAPL/0009730/2020	STATE OF ODISHA MD. SAYUM	SIDHARTHA DAS	// BARGARH /301 /2020
		VS	VS	()
340	ABLAPL/0009731/2020	STATE OF ODISHA PRABHATI BISWAL	B.B.ROUTRAY	// KHAMAR /90 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	ABLAPL/0009732/2020	STATE OF ODISHA SUDHIR MEHER VS	B.B.ROUTRAY VS	// BIJEPUR /163 /2020 ()
342	ABLAPL/0009733/2020	STATE OF ODISHA PITA @ PITABASA BEHERA VS	PRADIPTA BEURA VS	// DHENKANAL SADAR /320 /2020 ()
343	ABLAPL/0009734/2020	STATE OF ODISHA SAROJ BEHERA VS	P.K.MALLIK VS	// JAJPUR TOWN /227 /2020 ()
344	ABLAPL/0009735/2020	STATE OF ODISHA KALIA GOUDA @ AKSHAYA KUMAR GOUDA JYOTIRMAYA SAHOO VS	VS	// CHATRAPUR /227 /2020 ()
345	ABLAPL/0009736/2020	STATE OF ODISHA SUJIT KUMAR PALAI @ SUJIT KUMAR PALAI JYOTIRMAYA SAHOO VS	VS	// BANAPUR P.S. /245 /2020 ()
346	ABLAPL/0009737/2020	STATE OF ODISHA BABULI MUDULI VS	UDIT RANJAN JENA VS	// NILGIRI /263 /2020 ()
347	ABLAPL/0009738/2020	STATE OF ODISHA AJAY DAS VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /146 /2020 ()
348	ABLAPL/0009739/2020	STATE OF ODISHA SORAJ KUMAR MISHRA VS	SOHAN MISHRA VS	// HARABHANGA /93 /2020 ()
349	ABLAPL/0009740/2020	STATE OF ODISHA PRAMOD ROUT VS	PRATAP CHANDRA MISHRA VS	// BANKI /207 /2020 ()
350	ABLAPL/0009741/2020	STATE OF ODISHA RANJIT KUMAR MOHANTY VS	JITENDRA SAMANTARAY VS	// //0 ()
351	ABLAPL/0009742/2020	STATE OF ODISHA(VIG.) DUKHU SETHI VS STATE OF ODISHA	JULU KHANSAMA VS	// HANDAPA /177 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	ABLAPL/0009743/2020	RAJKISHORE PRADHAN@ AJU PRADHAN VS STATE OF ODISHA	R.K.PRADHAN VS	KRUSHNA PRASAD /116 /2020 () //
353	ABLAPL/0009744/2020	SUBHANKAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /117 /2020 () //
354	ABLAPL/0009745/2020	LAMBODHAR DHIR@ LAMBODAR DHIR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SULIAPADA /33 /2020 () //
355	ABLAPL/0009746/2020	SAGRAM MURMU VS STATE OF ODISHA	NIRANJAN LENKA VS	SORO /256 /2018 () //
356	ABLAPL/0009747/2020	SANTOSH SINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /27 /2020 () //
357	ABLAPL/0009748/2020	ANAMA PRADHAN @ ANAMU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /105 /2020 () //
358	ABLAPL/0009749/2020	SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN VS STATE OF ODISHA	S.P.DAS VS	NAYAGARH SADAR /112 /2020 () //
359	ABLAPL/0009750/2020	PANCHU JENA@ PANCHU PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /169 /2020 () //
360	ABLAPL/0009751/2020	PRAVAS KUMAR MOHANTY VS STATE OF ODISHA	UDIT RANJAN JENA VS	ATHGARH /175 /2020 () //
361	ABLAPL/0009752/2020	BHUBAN DALABEHERA VS STATE OF ODISHA	S.P.DAS VS	ITAMATI /88 /2020 () //
362	ABLAPL/0009753/2020	JAYA DAS VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	DIGAPAHANDI /147 /2020 () //
363	ABLAPL/0009754/2020	BALATEKARA @ SANTOSH BISWAL	JULU KHANSAMA	MANAMUNDA /109 /2020



**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0009755/2020	SOUMYARANJAN PRADHAN	S.P.DAS	NAYAGARH SADAR /112 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0009756/2020	DIPAK MOHALIK @ DIPUA	SAMARENDRA BAHADUR	TIHIDI /296 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0009757/2020	MAHENDRA SWAIN	PRATAP CHANDRA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0009758/2020	JANU JENA	CHINMAYA MOHANTY	LALBAG /177 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0009759/2020	BIKASH CHANDRA JENA	RADHARAMAN DAS NAYAK	NIHALPRASAD /70 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0009760/2020	KSHIROD @ KHIROD CHANDRA BEHERA	BIBHUTI BHUSAN BEHERA	KANDHEIGOLE /118 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0009761/2020	SK.SALAUDDIN	S.KHAN	TIRTOL /355 /2019
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0009762/2020	KAILASH CHANDRA MAHALIK	Abhishek Dash	RASGOBINDPUR /144 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj)
		STATE OF ODISHA		CT/0001296/2020
372	ABLAPL/0009763/2020	DASAMI RANA	ARUN KUMAR BUDHIA	KANTAMAL /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0009764/2020	GOKULI MANIA	PARSURAM DAS	CUTTACK SADAR /378 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0009765/2020	RAMESH ROUL	JUGALA KISHORE PANDA	PARJANG /194 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0009766/2020	STATE OF ODISHA RAJU @ KHAGAPATI HARIJAN VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /186 /2020 ()
376	ABLAPL/0009767/2020	STATE OF ODISHA MURALIDHAR SAHU VS	B.S.DASPARIDA VS	// BERHAMPUR /54 /2020 ()
377	ABLAPL/0009768/2020	STATE OF ODISHA DUSMANT KUMAR PATASANI VS	BISWARANJAN MAHARATHA VS	// DELANGA /102 /2017 ()
378	ABLAPL/0009769/2020	STATE OF ODISHA SUDAM BARIK VS	DEBASIS TRIPATHY VS	// KONARK /15 /2020 ()
379	ABLAPL/0009770/2020	STATE OF ODISHA SARAT CHANDRA PADHI VS	DEBASIS TRIPATHY VS	// KONARK /98 /2020 ()
380	ABLAPL/0009771/2020	STATE OF ODISHA MAHESWAR SAMAL VS	DEBASIS TRIPATHY VS	// KONARK /40 /2016 ()
381	ABLAPL/0009772/2020	STATE OF ODISHA SUBODHA SAHOO VS	SURYANARAYAN MISHRA VS	// KAKATAPUR /26 /2020 ()
382	ABLAPL/0009773/2020	STATE OF ODISHA UPENDRA SWAIN VS	SURYANARAYAN MISHRA VS	// GOP /212 /2020 ()
383	ABLAPL/0009774/2020	STATE OF ODISHA BUDDHADEV PANDE VS	RITURANJAN CHHOTARAY VS	// BUDEN /118 /2020 ()
384	ABLAPL/0009775/2020	STATE OF ODISHA BUDDHADEV PANDE VS	RITURANJAN CHHOTARAY VS	// PADAMPUR /170 /2020 ()
385	ABLAPL/0009776/2020	STATE OF ODISHA SANTOSH KUMAR NAIK @ SANTA NAIK VS STATE OF ODISHA	A.PATTANAIK VS	// / /0 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/08/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	WPC(OAC)/0001315/2000	RAJKISHORE NAYAK VS STATE OF ORISSA	M/S.UMESH CH MOHANTY VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :18/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2020 WPCRL/67/2020	AMIYA PRASAD MISHRA-MP	DAYANANDA MOHAPATRA
2	43/2020 JCRLA/5/2020	BHOLESWAR BHOI-MP	RAJEET ROY
3	44/2020 JCRLA/5/2020	BHOLESWAR BHOI-MP	ADV.
4	45/2020 JCRLA/15/2020	BALU SHISA-MP	RAJEET ROY
5	46/2020 JCRLA/15/2020	BALU SHISA-MP	ADV.
6	136/2020 TRP(C)/132/2020	JAMILA BIBI-MP	PABITRA KUMAR NAYAK
7	151/2020 WPC(OAC)/701/2019	KALPITA BISWAL-MP	M/S.K.K.SWAIN
8	152/2020 WPC(OAC)/702/2019	KALPANA SAHOO-MP	M/S.K.K.SWAIN
9	153/2020 WPC(OAC)/700/2019	RASHMI PRAVA SAHU-MP	M/S.K.K.SWAIN
10	154/2020 WPC(OAC)/1315/2000	RAJKISHORE NAYAK-MP	M/S.UMESH CH MOHANTY
11	421/2020 CRLREV/351/2020	SUBAL KUMAR PANDA-MP	BHAGABAT PRASAD RATH
12	450/2020 CMP/459/2020	PURNA CHANDRA KHUNTIA-MP	SAMBEET PATTANAYAK
13	451/2020 RVWPET/263/2020	AMRITA MOHAPATRA-MP	SANDIPANI MISHRA
14	709/2020 ABLAPL/9726/2020	SANTOSH KUMAR NAIK-MP	SUBHENDU KUMAR DAS
15	797/2020 CRLMC/1263/2020	RABINDRANATH OJHA-MP	SIDHESWAR MOHANTY
16	798/2020 CRLMC/1263/2020	RABINDRANATH OJHA-MP	SIDHESWAR MOHANTY
17	799/2020 CRLMC/1266/2020	MANOJ KUMAR DASH-MP	SIDHESWAR MOHANTY
18	800/2020 CRLMC/1266/2020	MANOJ KUMAR DASH-MP	SIDHESWAR MOHANTY
19	801/2020 CRLMC/1267/2020	NARASINGHA MISHRA-MP	SAROJ KUMAR PADHY
20	802/2020 CRLMC/1265/2020	TARINI BISOYI-MP	SIDHESWAR MOHANTY
21	803/2020 CRLMC/1265/2020	TARINI BISOYI-MP	SIDHESWAR MOHANTY
22	804/2020 CRLMC/1264/2020	HEMANTA KUMAR DAS-MP	SIDHESWAR MOHANTY
23	805/2020 CRLMC/1264/2020	HEMANTA KUMAR DAS-MP	SIDHESWAR MOHANTY
24	856/2020 CRLA/593/2015	SANJAY@BHABANI SANKAR NAYAK-MP	M/S.A.PATTANAIAK
25	857/2020 CRLA/61/2017	SRIDHAR OJHA-MP	M/S.DEBASISH SAMANTRAY
26	858/2020	GANESH BANCHHAR-MP	M/S.AMAR KUMAR MOHANTY

27	CRLA/54/2018 859/2020	NRUPA NAIK-MP	M/S.BIREN SANKAR TRIPATHY
28	CRLA/637/2016 932/2020	SANTANU DASH-MP	KARUNA KAR DAS
29	MACA/589/2020 933/2020	HARAMANI NAYAK-MP	DEBASIS TRIPATHY
30	MACA/588/2020 991/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
31	WA/486/2020 992/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
32	WA/486/2020 993/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
33	WA/488/2020 994/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
34	WA/488/2020 9292/2020	SRI SRI DADHIBABAN MAHAPRABHU BIJE-MP	BIREN SANKAR TRIPATHY
35	WP(C)/20078/2020 9293/2020	OM MAA MANGALA SHG-MP	MANOJ KUMAR PATI
36	WP(C)/20079/2020 9294/2020	BRAJAKISHORE JENA-MP	PRAVAKAR BEHERA
37	WP(C)/20082/2020 9295/2020	ST.GREGORIOUS TRUST-MP	DAMODAR PATI
38	WP(C)/20086/2020 9296/2020	ST.GREGORIOUS TRUST-MP	DAMODAR PATI
39	WP(C)/20086/2020 9297/2020	ST. GREGORIOUS TRUST-MP	DAMODAR PATI
40	WP(C)/20087/2020 9298/2020	ST. GREGORIOUS TRUST-MP	DAMODAR PATI
41	WP(C)/20087/2020 9299/2020	PRAGATI PUBLIC SCHOOL,ROURKELA-MP	DAMODAR PATI
42	WP(C)/20088/2020 9300/2020	PRAGATI PUBLIC SCHOOL,ROURKELA-MP	DAMODAR PATI
43	WP(C)/20088/2020 9301/2020	PRAVAKAR MISHRA-MP	BIRAJA PRASANNA SATAPATHY
44	WP(C)/20091/2020 9302/2020	JITENDRA KUMAR SAHOO-MP	BIRAJA PRASANNA SATAPATHY
45	WP(C)/20093/2020 9303/2020	BASUDEB RATHA-MP	BIRAJA PRASANNA SATAPATHY
46	WP(C)/20094/2020 9304/2020	DINABANDHU SAHOO-MP	BIRAJA PRASANNA SATAPATHY
47	WP(C)/20096/2020 9305/2020	PURNA CHNADRA KANDI-MP	BIRAJA PRASANNA SATAPATHY
48	WP(C)/20097/2020 9306/2020	BIKRAM KESHARI NAYAK-MP	BIRAJA PRASANNA SATAPATHY
49	WP(C)/20098/2020 9307/2020	SUJAYA KUMAR PAIKARA-MP	BIRAJA PRASANNA SATAPATHY
50	WP(C)/20099/2020 9308/2020	BISWARANJAN PANDA-MP	BIRAJA PRASANNA SATAPATHY
51	WP(C)/20100/2020 9309/2020	SUKANTA KUMAR NAYAK @ SUKANTA NAYAK-MP	BIRAJA PRASANNA SATAPATHY
52	WP(C)/20101/2020 9310/2020	BHAKTARANJAN MISHRA-MP	BIRAJA PRASANNA SATAPATHY
53	WP(C)/20102/2020 9312/2020	MANORAMA HOTA-MP	KALI PRASANNA MISHRA
54	WP(C)/15211/2020 9313/2020	BIMALENDU PRADHAN-MP	MOHIT AGARWAL
55	WP(C)/20113/2020 9314/2020	LABANGALATA NAYAK-MP	MANAS RANJAN DHAL
56	WP(C)/20115/2020 9315/2020	PRASANT KUMAR PRADHAN-MP	SIBA PRASAD SWAIN
57	WP(C)/20117/2020 9316/2020	KAMALA CHOUDHURY-MP	SANJEEB KU.CHOUDHURY
	WP(C)/20133/2020		

58	9317/2020 WP(C)/20134/2020	GANJAM DISTRICT OTHOPADECIALY HANDICAPPED WEALTHY RESIDENTS ASSOCIATION-MP	
59	9318/2020 WP(C)/20135/2020	SHIVASHAKTI PUJAK SAMAJ-MP	SOHAN MISHRA
60	9319/2020 WP(C)/20138/2020	BRAHMANANDA PRADHAN-MP	SANJIB MOHANTY
61	9320/2020 WP(C)/20143/2020	BANTI KUMAR AGRAWAL-MP	PRABODHA CH.NAYAK
62	9321/2020 WP(C)/20145/2020	HAREKRUSHNA PANJA-MP	Braja Mohan Sarangi
63	9322/2020 WP(C)/20150/2020	ABHISEK PANDA-MP	Braja Mohan Sarangi
64	9323/2020 WP(C)/20154/2020	M/S. R.K.STONE CRUSHER-MP	ANUPAM DASH
65	9324/2020 WP(C)/20153/2020	PRASANTA KUMAR PATRA-MP	SUBIR PALIT
66	9325/2020 WP(C)/20155/2020	KRUSHNA CHANDRA NAIK-MP	DR.SUJATA DAS
67	9326/2020 WP(C)/20157/2020	DR.ACHYUTANANDA ACHARYA-MP	ADITYA KUMAR MOHAPATRA
68	9327/2020 WP(C)/20161/2020	THE SAMBALPURI BASTRALAYA HANDLOOM-MP	DURGA PRASAD NANDA
69	9328/2020 WP(C)/20161/2020	THE SAMBALPURI BASTRALAYA HANDLOOM-MP	DURGA PRASAD NANDA
70	9329/2020 WP(C)/20167/2020	MANOJ KUMAR TIWARI-MP	RAJIV KU. MAHANTA
71	9330/2020 WP(C)/20171/2020	PURUSOTTAM BINDHANI-MP	J.K.MISHRA..2
72	9331/2020 WP(C)/20175/2020	PUSPA SAHU-MP	J.K.MISHRA..2
73	9332/2020 WP(C)/20178/2020	PRATAP KUMAR NAYAK-MP	ANAM CHARAN PANDA
74	9333/2020 WP(C)/20180/2020	DOLAMANI SAHU-MP	MANAS CHAND
75	9334/2020 WP(C)/20181/2020	BABULAL SAMAL-MP	DIPTI RANJAN BHOKTA
76	9335/2020 WP(C)/20189/2020	CHAKRADHAR ROUT-MP	A.PATTANAIAK
77	9336/2020 WP(C)/20194/2020	PRAVASINI GOUDA-MP	SANJIB MOHANTY
78	9337/2020 WP(C)/20199/2020	SARBESWAR PRADHAN-MP	SANJIB MOHANTY
79	9338/2020 WP(C)/20204/2020	TUSAR NAYAK-MP	SANJIB MOHANTY
80	9339/2020 WP(C)/20211/2020	M.GANESH-MP	K.K.SWAIN
81	9340/2020 WP(C)/20222/2020	M/S. DIAMOND GRAPHITE INDUSTRIES PVT. LTD.-MP	PRASHANTA KUMAR NAYAK
82	9341/2020 WP(C)/20226/2020	M/S. DIAMOND AND GRAPHITE INDUSTRIES PVT. LTD.-MP	PRASHANTA KUMAR NAYAK
83	9342/2020 WP(C)/20236/2020	DHARANIDHAR JENA-MP	PRASANTA KUMAR JENA
84	9343/2020 WP(C)/19817/2020	M/S.ANAND PETROLEUM-MP	D.P.MOHANTY
85	9344/2020 WP(C)/20240/2020	SITARAM GOUDA-MP	PRADIPTA VARMA
86	9345/2020 WP(C)/20241/2020	JOGENDRA SINGH-MP	S.N.SHARMA
87	9346/2020 WP(C)/20242/2020	JANMEJAYA SWAIN-MP	PRASANTA KUMAR SATAPATHY
88	9347/2020 WP(C)/20243/2020	SIBENDRA KUMAR HATI-MP	BIBHUTI BHUSAN CHOUDHURY
89	9348/2020	BRAJA MOHAN HIGHER SECONDARY SCHOOL-MP	PRASANTA KUMAR SATAPATHY

90	WP(C)/20249/2020 9349/2020	PANDA TUDU-MP	M/S. ASHOK KUMAR MOHAPATRA 1
91	WP(C)/20260/2020 9350/2020	M/S.ORES INDIA PRIVATE LIMITED-MP	DURGA PRSAD NANDA
92	WP(C)/14116/2020 9351/2020	SANTOSH KU.SATPATHY-MP	MR.AKSHYANSHU SEKHAR NANDY
93	WP(C)/27954/2019 9352/2020	PRABHANJAN MOHAPATRA-MP	M/S.SOUMYA MISHRA
94	WP(C)/4114/2014 9356/2020	NARAYAN SAHOO-MP	M/S.S.K.NAYAK
95	WP(C)/7191/2013 9357/2020	NARAYAN SAHOO-MP	M/S.S.K.NAYAK
96	WP(C)/7192/2013 9358/2020	NARAYAN SAHOO-MP	M/S.S.K.NAYAK
97	WP(C)/7659/2013 9359/2020	JAYANTA KUMAR SAHU-MP	J.K.MISHRA (2)
98	WP(C)/19626/2020 9360/2020	NARAYAN SAHOO and ORS-MP	M/S.S.K.NAYAK
99	WP(C)/7157/2013 9361/2020	SATYAPRIYA SAMANTARAY-MP	RAMAKANTA SAHOO
100	WP(C)/10497/2020 9362/2020	BIRANCHI NARAYAN SAMANTARAY-MP	NIRANJAN LENKA
101	WP(C)/13889/2020 9363/2020	DURGAMADHAB SAHOO-MP	NIRANJAN LENKA
102	WP(C)/14063/2020 9364/2020	SWAPNA KU.MISHRA-MP	M/S.NIRANJAN LENKA
103	WP(C)/8133/2013 9365/2020	GOPABANDHU KHURDA BYABASAI SANGHA-MP	NIRANJAN LENKA
104	WP(C)/2552/2020 9366/2020	PARAMANANDA PAHANTASINGH-MP	PRAFULLA KUMAR KAR
105	WP(C)/16129/2020 9367/2020	PRASANTA KUMAR DASH-MP	BIRAJA PRASANNA DAS
106	WP(C)/20282/2020 706/2020	JAGDISH HARIJAN@DEBRI-MP	
107	ABLAPL/20161/2017 707/2020	RAJASHREE BISWAL@BABULI BISWAL-MP	
108	ABLAPL/9740/2018 708/2020	DEBASIS BEHERA-MP	
109	ABLAPL/8459/2020 710/2020	DIPAK KUMAR SAHOO-MP	
110	ABLAPL/3526/2020 765/2020	BRAJA MOHAN PATNAIK-MP	KISHAB KU.PRADHAN
111	BLAPL/1788/2019 766/2020	BRAJA MOHAN PATNAIK-MP	KESHAB KUMAR PRADHAN
112	BLAPL/6793/2018 9311/2020	PANKAJINI BHANJA-MP	
113	WP(C)/7568/2020 9353/2020	SANDEEP KUMAR BISWAL-MP	
114	WP(C)/14256/2018 9354/2020	RAJESH MAHAJAN-MP	
115	WP(C)/12881/2018 9355/2020	HARISH GOYAL-MP	
	WP(C)/12882/2018		